



UNITED INDIA INSURANCE COMPANY LIMITED.
Regd. & Head Office: 24, Whites Road, Chennai – 600 014.

ENDORSEMENT

CONSUMABLES ADD ON COVER

In consideration of the payment of an additional premium of Rs....., it is hereby agreed and declared that notwithstanding anything to the contrary contained in the Policy the Company hereby extends the Policy to cover expenses Incurred by the Insured on the Consumable Items in the event of damage to the vehicle insured and/or to its accessories, arising out of any peril as covered under the Section I of the Standard Motor Package Policy.

Consumable Items shall mean those articles or substances which have specific uses and when applied to their respective uses are either consumed totally or are rendered unfit for continuous and permanent use. Such Consumable Items will include nut and bolt, screw, washers, grease, lubricants, clips, ac gas, bearings, distilled water, engine oil, oil filter, fuel filter, brake oil, coolant, gear oil, differential oil, transmission oil, steering oil and clutch fluid but will not include fuel.

PROVIDED THAT

- 1. For any claim to be payable under this add-on, it should be admitted under Section I of the Policy.*
- 2. All such costs to be supported with proper bills/invoices.*

THE COMPANY IS NOT LIABLE TO PAY FOR

- 1. Vehicle Service claims*
- 2. Any consumable not associated with the accident*
- 3. Losses or Damages covered under Manufacturer warranty or recall campaign.*

Subject otherwise to the terms, conditions, exceptions and limitations of the policy.